Annexure – 7

Name of the corporate debtor: Ferrous Infrastructure Private Limited; Date of commencement of CIRP on 02.02.2023; List of creditors as on: 19.10.2026

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable					
1	EPFO through RPFC-II/Recovery officer		NA	10,06,608.00	10,06,608.00	Unsecured	NA	NIL	NIL	NIL	NIL	-	NIL
2	DTCP Dharuhera		NA	42,34,03,716.00	22,66,24,716.00	Unsecured	NA	NIL	NIL	NIL	NIL	19,67,79,000.00	NIL
3	Deputy Commissioner of Income Tax Circle-7(1), New Delhi 9 (Garima)		NA	8,79,22,322.00	8,79,22,322.00	Unsecured	NA	NIL	NIL	NIL	NIL	-	NIL
4	Deputy Commissioner of Income Tax (Nilesh Kumar Keshri) Circle -74(1), New Delhi		NA	54,70,820.00	54,70,820.00	Unsecured	NA	NIL	NIL	NIL	NIL	-	NIL
	Total Rs.			51,78,03,466.00	32,10,24,466.00							19,67,79,000.00	